



**GOVERNMENT OF INDIA  
TRADE MARKS REGISTRY**

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**OPPOSITION HEARING BOARD CONTESTED MATTERS (MARCH 2021)**

Sl. No.	Date of Hearing & Time	Opposition / Rectification No.	Application/ Regd.T.M No.	Name of Opponent/ Applicant for Rectification	Name of Applicant/ Regd.Proprietor	Advocate/Agent	Hearing Officer
1	25-03-2021 11:00 am	Opposition No.BOM-203703	Application No.1001281	Diners Club International Ltd	Chimanlal Ramji Savla Trading as Benzer	Lall & Sethi Manoj G.Menda	Mr. S.B.Palo (Dy. Registrar)
2	-do-	Rectification Application No.BOM-259294	Registered Trademark No.950209	R.C.M.C.Packers	Rajendra Babulal Malu	S.G.Agarwal & co. Hiral C. Joshi	Mr. S.B.Palo (Dy. Registrar)
3	-do-	Opposition No.BOM-166834	Application No.906417	Monika Industries	Monica Galaxy Pvt Ltd	Vidhani Trade Marks Co. Suresh & Co.	Mr. S.B.Palo (Dy. Registrar)
4	-do-	Opposition No.BOM-165790	Application No.990511	N.Srinivasa Rao	Cambel Fashions	Rao & Rao Varikasery & Varikasery	Mr. S.B.Palo (Dy. Registrar)
5	-do-	Opposition No.BOM-227323	Application No.916557	DCM Shriram Industries Ltd	Kwality Frozen Foods Pvt Ltd	The Calcutta Trade Mark Co. De Penning & De Penning	Mr. S.B.Palo (Dy. Registrar)
6	-do-	Opposition No.BOM-119695	Application No.1001067	Aventis Pharma Deutschland GMBH	Abbott Healthcare Pvt Ltd	Remfry & Sagar Zeusip	Mr. S.B.Palo (Dy. Registrar)
7	-do-	Opposition No.BOM-114918	Application No.990241	Shalina Laboratories Pvt Ltd	Sulphur Mills Ltd	INNOVAR IP	Mr. S.B.Palo (Dy. Registrar)

8	-do-	Opposition No.BOM-153206	Application No.1011271	Amarlal Sai Products	Sanjay V Shah (HUF) Vinodkumar Ramanlal Shah (Karta)	M.J.Chawla C. Joshi	Hiral	Mr. S.B.Palo (Dy. Registrar)
9	-do-	Opposition No.BOM-227322	Application No.916545	DCM Shriram Industries Ltd	Kwality Frozen Foods Pvt Ltd	The Calcutta Trade Mark Co. De Penning & De Penning		Mr. S.B.Palo (Dy. Registrar)
10	-do-	Rectification Application No.BOM-259411	Registered Trademark No.795812	Palm Grove Beach Hotels Pvt Ltd	Royal Palms (India) Pvt Ltd	Suresh & Co. M.P.Mirchandani & Co.		Mr. S.B.Palo (Dy. Registrar)
11	25-03-2021 02:30 pm	Opposition No.BOM-182041	Application No.868594	Dunlop slazenger Group Ltd	India Tyre & Rubber Company (India) Ltd	Anand & Anand S.S.Datta & Associates		Mr. N.Babu (Asstt. Registrar)
12	-do-	Opposition No.BOM-182036	Application No.868576	Dunlop slazenger Group Ltd	India Tyre & Rubber Company (India) Ltd	Anand & Anand S.S.Datta & Associates		Mr. N.Babu (Asstt. Registrar)
13	-do-	Opposition No.BOM-226820	Application No.868577	Dunlop slazenger Group Ltd	India Tyre & Rubber Company (India) Ltd	Anand & Anand S.S.Datta & Associates		Mr. N.Babu (Asstt. Registrar)
14	-do-	Opposition No.BOM-226822	Application No.868540	Dunlop slazenger Group Ltd	India Tyre & Rubber Company (India) Ltd	Anand & Anand S.S.Datta & Associates		Mr. N.Babu (Asstt. Registrar)
15	-do-	Opposition No.BOM-226810	Application No.868542	Dunlop International Ltd	India Tyre & Rubber Company (India) Ltd	Anand & Anand S.S.Datta & Associates		Mr. N.Babu (Asstt. Registrar)
16	-do-	Opposition No.BOM-230107	Application No.868557	Dunlop International Ltd	India Tyre & Rubber Company (India) Ltd	Anand & Anand S.S.Datta & Associates		Mr. N.Babu (Asstt. Registrar)
17	25-03-2021 02:30 pm	Opposition No.BOM-179800	Application No.1023349	Nasik Hing Supplying Co.	R.K.Organisation of India	Mr. P.P.Banaji, Adv. G.D.Khandelwal, Adv.		Mr. S.M.Togrikar (Asstt. Registrar)
18	-do-	Opposition No.BOM-179799	Application No.1023348	Nasik Hing Supplying Co.	R.K.Organisation of India	Mr. P.P.Banaji, Adv. G.D.Khandelwal, Adv.		Mr. S.M.Togrikar (Asstt. Registrar)
19	-do-	Opposition No.BOM-179798	Application No.1023347	Nasik Hing Supplying Co.	R.K.Organisation of India	Mr. P.P.Banaji, Adv. G.D.Khandelwal, Adv.		Mr. S.M.Togrikar (Asstt. Registrar)
20	-do-	Opposition No.BOM-179797	Application No.1023346	Nasik Hing Supplying Co.	R.K.Organisation of India	Mr. P.P.Banaji, Adv. G.D.Khandelwal, Adv.		Mr. S.M.Togrikar (Asstt. Registrar)
21	-do-	Opposition No.BOM-179796	Application No.1023345	Nasik Hing Supplying Co.	R.K.Organisation of India	Mr. P.P.Banaji, Adv. G.D.Khandelwal, Adv.		Mr. S.M.Togrikar (Asstt. Registrar)

22	-do-	Opposition No.BOM-179795	Application No.1023344	Nasik Hing Supplying Co.	R.K.Organisation of India	Mr. P.P.Banaji, Adv. G.D.Khandelwal, Adv.	Mr. S.M.Togrikar (Asstt. Registrar)
23	-do-	Opposition No.BOM-179794	Application No.1023343	Nasik Hing Supplying Co.	R.K.Organisation of India	Mr. P.P.Banaji, Adv. G.D.Khandelwal, Adv.	Mr. S.M.Togrikar (Asstt. Registrar)
24	-do-	Opposition No.BOM-179793	Application No.1023342	Nasik Hing Supplying Co.	R.K.Organisation of India	Mr. P.P.Banaji, Adv. G.D.Khandelwal, Adv.	Mr. S.M.Togrikar (Asstt. Registrar)
25	26-03-2021 11:00 am	Opposition No.BOM-231018	Application No.1009756	Alkem Laboratories Ltd	Phakt Overseas	Vishesh & Associates	Mr. S.B.Palo (Dy. Registrar)
26	-do-	Opposition No.BOM-188324	Application No.1010051	G.M.Pens International Pvt Ltd	Aristoplast Enterprises Pvt Ltd	Mohan Associates	Mr. S.B.Palo (Dy. Registrar)
27	-do-	Opposition No.BOM-179103	Application No.1004770	Welbro Paints Pvt Ltd	Mangal Paint Industries	Delhi Registration Services M.J.Chawla	Mr. S.B.Palo (Dy. Registrar)
28	-do-	Opposition No.BOM-116522	Application No.955254	G.C.Cosmetics Pvt Ltd	Consumer Marketing India Pvt Ltd	Indian Trade Marks Co. Kiran Makhija	Mr. S.B.Palo (Dy. Registrar)
29	-do-	Opposition No.BOM-62424	Application No.885265	Deva Singh Sham Singh	Chordia Technologies (India) Pvt Ltd	The Acme Company R.K.Dewan & Co.	Mr. S.B.Palo (Dy. Registrar)
30	-do-	Opposition No.BOM-236420	Application No.996468	Genzyme Corporation	VHB Life Sciences Ltd	D.P.Ahuja & Co.	Mr. S.B.Palo (Dy. Registrar)
31	26-03-2021 02:30 pm	Opposition No.BOM-226819	Application No.868586	Dunlop slazenger Group Ltd	India Tyre & Rubber Company (India) Ltd	Anand & Anand S.S.Datta & Associates	Mr. N.Babu (Asstt. Registrar)
32	-do-	Opposition No.BOM-226702	Application No.868586	Dunlop Latex Foam Ltd	India Tyre & Rubber Company (India) Ltd	Anand & Anand S.S.Datta & Associates	Mr. N.Babu (Asstt. Registrar)
33	-do-	Opposition No.BOM-226806	Application No.868582	Dunlop International Ltd	India Tyre & Rubber Company (India) Ltd	Anand & Anand S.S.Datta & Associates	Mr. N.Babu (Asstt. Registrar)
34	-do-	Opposition No.BOM-182034	Application No.868574	Dunlop slazenger Group Ltd	India Tyre & Rubber Company (India) Ltd	Anand & Anand S.S.Datta & Associates	Mr. N.Babu (Asstt. Registrar)
35	-do-	Opposition No.BOM-226697	Application No.868577	Dunlop Latex Foam Ltd Pannal	India Tyre & Rubber Company (India) Ltd	Anand & Anand S.S.Datta & Associates	Mr. N.Babu (Asstt. Registrar)
36	26-03-2021 02:30 pm	Opposition No.BOM-168239	Application No.1024726	Jumbo World Holding Ltd	Jumbo Electronics	W.S.Kane & Co. G.S.Rijhwani & Co.	Mr. S.M.Togrikar (Asstt. Registrar)

37	-do-	Opposition No.BOM-168238	Application No.1024724	Jumbo World Holding Ltd	Jumbo Electronics	W.S.Kane & Co. G.S.Rijhwani & Co.	Mr. S.M.Togrikar (Asstt. Registrar)
38	-do-	Opposition No.BOM-183285	Application No.1021298	Cadila Healthcare Ltd	Abhay Kanoria	W.S.Kane & Co.	Mr. S.M.Togrikar (Asstt. Registrar)
39	-do-	Opposition No.BOM-193086	Application No.1049206	BEIERSDORE, AG, Germany	Glow Export Trading Pvt Ltd	D.P.Ahuja & Co.	Mr. S.M.Togrikar (Asstt. Registrar)

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